

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
29-04-2024 AT 10:30 AM**

**CP(IB) No. 248/95/HDB/2023
AND
IA(IBC) 400/2024 in CP(IB) No. 248/95/HDB/2023
u/s. 95 of IBC, 2016**

IN THE MATTER OF:

Sunway Opus International Private Limited

...Petitioner

AND

Venakta Veerapa Swamy & another

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

CP(IB) No. 248/95/HDB/2023

Learned Senior Counsel Mr Vivek Reddy, for Resolution Professional present through Video Conference.

Mr CS Rajas Bodas, Resolution Professional present through Video Conference.

For hearing on objections to the resolution professional's report, matter adjourned to 03.06.2024.

IA(IBC) 400/2024

Learned senior Counsel Mr Vivek Reddy, for Resolution Professional present through Video Conference.

Matter adjourned to 03.06.2024 as a last chance.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)